

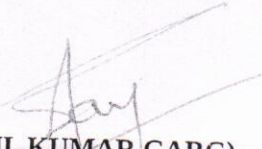
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

With the approval of Learned Principal District & Sessions Judge, South District, the following transfer and posting is hereby made **with immediate effect** :

Sr. No.	Name of the officials	From	To
1	Sh. Narender Kumar, JJA (EC: 15937391)	JJA in the Accounts Branch, South District, Saket Courts Complex, New Delhi	Asstt. Ahlmad in the court of Ms. Tanya Bamniyal, MM-02, South, Saket Courts, New Delhi <i>till the joining of regular Asstt. Ahlmad</i>

**Note** – Non-compliance of above orders and immediately proceeding on leave shall be viewed seriously.

  
**(ATUL KUMAR GARG)**  
Officer In-Charge (Admn.II)  
South District, Saket Courts Complex  
New Delhi

No. Admn.II/DJ-(S)/P&T/SD/2022/ 5915-5927

Dated, New Delhi the 24/3/22

**Copy forwarded for information and necessary action:-**

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi
3. The Ld. Presiding Officers / Officer – in – Charge, concerned.
4. The Officer-In-Charge, Computer Branch, South District, Saket Courts Complex, New Delhi
5. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
6. The AOJ (Administration), HQs, Tis Hazari Courts, Delhi.
7. Website Committee, HQs, Tis Hazari Courts, Delhi.
8. The PRO, South District, Saket Courts Complex, New Delhi
9. ACR Cell (HQs), Tis Hazari Courts, Delhi
10. Official(s) concerned.
11. Dealing Official / LAYERS Seat for uploading on LAYERS.
12. Guard File.

  
**(BRANCH INCHARGE)** 24/3/22  
Administration Branch - II  
South District, Saket Courts Complex  
New Delhi